

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.206
IB-112(ND)/2020

IN THE MATTER OF:

Chipson Aviation Private Limited

.... **APPLICANT/PETITIONER**

Vs.

Punjlyod Aviation Limited

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 23.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 26.04.2023.

Sd/-
(Court Officer)